Insurgent Groups Operating in North East

610. SHRI BAJU BAN RIYAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of the insurgent groups operating from neighbouring states of the North East region; and
- (b) the steps taken to stop the terrorist activities of these groups?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC **GRIEVANCES AND PENSIONS AND MIN-**ISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBA-RAM): (a) The extremist groups operating in the North Eastern Region are: (i) National Socialist Council of Nagaland (NSCN) (ii) Meitei Extremist Organisations namely People's Liberation Army (PLA), People's Revolutionary Party of Kangleipak (PRE-PAK), United National Liberation Front (UNLF), Kangleipak Communist Party (KCP) and their allied bodies and (iii) United Liberation Front of Assam (ULFA). They either operate or get inspiration and assistance from across the border.

(b) Meitei extremist organisations viz. People's Liberation Army, People's Revolutionary Party of Kangleipak etc., in Manipur have been declared as 'Unlawful associations' under the Unlawful Activities (Prevention) Act, 1967. The entire state of Mnipur has been declared as 'disturbed area'. In addition, a 5 km belt along the Indo-Burma border in Nagaland and Arunachal Pradesh has also been declared as 'disturbed area'. Arrangements for better coordination between different agencies involved in the operations against the extremists have been made. A close watch is being maintained on the activities of various extremist organisations operating in the N.E. region.

Additional flights to Nagpur

Written Answers

- 611. SHRI BANWARI LAL PUROHIT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether Government propose to provide additional flights to Nagpur;
- (b) whether the state Government of Maharashtra has also urged Union Government to provide additional flight to Nagpur; and
- (c) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). Indian Airlines is facing acute capacity constraint due to recent accidents and incidents and arrival of leased aircraft later than planned.

Indian Airlines, therefore, has had to reduce the frequency of the Bombay/ Nagpur/Bombay/daily Boeing 737 services to six days a week. However, keeping in view the request of the Maharashtra Government, the frequency of this service has been restored with effect from the 9th of December, 1988. There is at present no proposal to provide additional flights to Nagpur.

Deployment of Army in J & K

- 612. SHRI UTTAM RATHOD: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether army was deployed to curb recent disturbances and to maintain law and order in J&K; and
 - (b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS